

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.4490
TO BE ANSWERED ON 30.03.2022**

ROBS/RUBS IN RAJASTHAN

†4490. SHRI BALAK NATH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Union Government proposes to convert all railway crossings to Rail Over Bridges (ROBs) and Rail Under Bridges (RUBs) in Rajasthan;**
- (b) if so, the number of ROBs and RUBs constructed/ likely to be constructed as on date in Rajasthan, particularly in Alwar district;**
- (c) the amount of funds sanctioned and spent for the said purpose; and**
- (d) whether the Government proposes to formulate any new policy for the construction of ROBs and RUBs and if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a): Road over Bridge (ROB) & Road under Bridge (RUB) are provided in lieu of Level Crossing (LC) on cost sharing basis where Traffic density is more than one lakh and consent from State Government for cost sharing and closure of LC has been received. Road under Bridge (RUB) are also provided in lieu of LC where LC are required to be closed on

safety considerations or where State Govt. agrees to bear complete cost of work.

(b): 192 ROBs and 1706 RUBs have already been constructed in the State of Rajasthan. Presently, 63 ROBs and 398 RUBs are sanctioned for construction in the State of Rajasthan including Alwar district. In Alwar district, 3 ROBs and 27 RUBs are sanctioned for construction.

(c): Rajasthan State is covered by North Western Railway (NWR), North Central Railway (NCR), Western Railway (WR), West Central Railway (WCR) & Northern Railway (NR). Total amount of funds sanctioned and spent for construction of ROBs & RUBs on these 5 Railways is ₹1728 crore and ₹1295 crore respectively. District wise data is not being maintained.

(d): No, Sir.
